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Exchange for 6. Special Employment Physically Handicapped, 33, Mount Road, Nandanam, Madras-600035.

7. Special Employment Exchange for Physically Handicapped, Behala Industrial Estate, 620, D. H. Road, Calcutta-700034.

Employment Exchange for 8. Special Physically Handicapped, G. T. Road. Kanpur-208002.

9. Special Employment Exchange for Physically Hand capped, Nandavanam Road, Palayam, Trivandrum, Kerala.

10. Special Employment Exchange for Physically Handicapped 965, Wright Town, Jabalpur-482001.

11. Special Employment Exchange for Physically Handicapped. Combined Labour Building, Bailey Road, Patna-800001.

Physically Handicapped, 1282. Sector 13-C, be pleased to state : Chandigarh-160018 (Haryana).

13. Special Employment Exchange for Physically Hand capped, Dte of Employment and Training (H. P.), Stock Palace, Simla-171002.

14. Special Employment Exchange for Phys[']cally Handicapped, Jaipur-302001. (Rajasthan).

15. Special Employment Exchange for Physically Handicapped, Dte. of Employment, Flat No. 367, Sahid Nagar, Bhubaneswar-751007.

16. Special Employment Exchange for Physically Handicapped Guwahati. Assam.

17. Special Employment Exchange for Physically Handieapped, Agartala, Tripura.

18. Sub-Regional Employment Building, Baroda (Guiarat).

19. Sub-Regional Employment Exchange for Physically Handicapped, Multistory Building, Nanpura, Surat, Gujarat.

20. Sub-Regional Employment Ex-Physically Handicapped, for change Kooasiwala Bungalow, Junction Plot, Rajkot, Gujarat.

21. Special Employment Exchange for Physically Handicapped, Salajose Cross Road, Opp. S. V. College, Ahmedabad-380001.

Employment Exchange for 22. Special Physically Handicapped, Manipur, Imphal.

Employment Exchange for 23. Special Handicapped, Vishakhapat-Physically nam (A. P.).

Vocational Institution for the disabled in North-Eastern Region

2199. SHRI TARA CHARAN MAJUM-12. Special Employment Exchange for DAR : Will the Minister of WELFARE

> (a) whether Government have chalked out a nation-wide programme for the disabled because 1993 has been declared as the "Year of Disabled";

> is a fact that there is (b) whether it no vocational institution for training of the disabled in the North Eastern Region;

> (c) if so, by when Government propose to start vocational institutions in the North Eastern Region; and

> (d) whether any place has been identified for the purpose; if so, its name ?

> MINISTER OF WELFARE THE (SHRI SITARAM KESRI) : (a) The Year 1993 has not been declared as the "Year of Disabled".

(b) to (d) The vocational training is given to the disabled persons through the Ex- Non-Governmental Organisations. Under change for Physically Handicapped. Kothi the Central scheme of assistance to organisations for the disabled persons,

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voluntary organisations in North-Eastern Region are given financial assistance for tion to meet the demand; undertaking educational as well as vocational training to the disabled.

Backlog of Vacancies for the Physically Handicapped Persons

2200. DR. NARREDDY THULASI REDDY: Will the Minister of WEL-FARE be pleased to state:

(a) whether there is any backlog of vacancies for the handicappes persons in the Central Government offices, Central Public Sector undertakings and nationalised banks;

(b) if so, the details thereof:

(c) whether there is any proposal to conduct special Recruitment Drive by the Staff Selection Commission for recruiting these physically handicapped persons; and

(d) if so, the details therefor ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) Yes, Sir.

(b) As per the available information 399 group 'C' posts and 233 group 'D' posts reserved for handicapped persons are lying vacant as on 1-7-1992 in various Ministries Departments and Public Sector Undertakings.

(c) and (d) Special Recruitment Drives were undertaken in 1987, 1988 and 1990 to fill up the backlog of vacancies reserved for visual and hearing handicapped for group 'C' and 'D' posts. This is а continuous process and Special Recruitment Drives for handicapped persons are conducted from time to time.

Setting up of an Artificial Limb Manufacturing Centre in A.P.

2201. DR. NARREDDY THULASI **REDDY** : Will the Minister of WELFARE be pleased to state :

(a) what is the demand of aids and appliances for the physically handicapped persons per annum;

(b) whether Government are in a posi-

(c) what is the number of companies which the manufacturing these appliances together with the details of appliances being made;

(d) whether there is any proposal to establish an artificial limb manufacturing centre in Andhra Pradesh:

(e) if so, the details thereof; and

(f) if not, the reasons therefor ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) No precise estimate of the aids and appliances is readily available. However in the year 1992-93 the Government of India, under the scheme, provided aids appliances to 70,000 (approx.), such handicapped persons through the Implementing Agencies.

(b) Yes, at the last years' level.

(c) ALIMCO, Kanpur is the only Public Sector Company under the Administrative Control of this Ministry and following products are manufactured for the handicapped persons :

(i) Lower Extremity Orthotics.

(ii) Upper Extremity Orthotics

(iii) Lower Extremity Prosthetics

(iv) Upper Extremity Prosthet's

(v) Rehabilitation Aids.

(d) No, Sir.

(e) and (f) Does not arise.

Expenditure on Minority Commission

2202. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Willl the Minister of WELFARE be pleased to state:

(a) the amount spent during the year 1991-92 and 1992-93 on Minority Commission together with the details; and